

**GOVERNMENT OF INDIA**

**MINISTRY OF COMMERCE**

**NOTIFICATION NO.39 (RE)/1997-2002**

**NEW DELHI, DATED 22<sup>nd</sup> JANUARY,99**

S.O(E): In exercise of powers conferred by Section 5 of the Foreign Trade ( Development & Regulation ) Act, 1992 ( No. 22 of 1992 ) read with Paragraph 1.3 of Export and Import Policy 1997-2002 (incorporating amendments made upto 13.4.98 ) the Central Government hereby makes the following amendment in the Export and Import Policy 1997-2002 ( incorporating amendments made upto 13.4.98).

2. The entry at Sl. No. 33 incorporated vide Notification No. 26(RE)/1997-2002 dated 27<sup>th</sup> October, 1998 regarding export of Potato shall be deleted.

3. This issues in public interest.

( N.L. LAKHANPAL )

DIRECTOR GENERAL OF FOREIGN TRADE

EX-OFFICIO ADDITIONAL SECRETARY TO

THE GOVERNMENT OF INDIA

( P.C.TRIPATHI)

JT.DIRECTOR GENRAL OF FOREIGN TRADE

FOR DIRECTOR GENERAL OF FOREIGN TRADE

( ISSUED FROM FILE NO. 01/91/162/0033/AM99)

